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Government of India
(Bharat Sarkar)
Ministry of Law and Justice
(Vidhi Aur Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

## NOTIFICATION

**F. No. J-11013/5/2023-Judicial:** The President is pleased to re-appoint following Additional Solicitors General of India for Supreme Court of India, for a further period of three years with effect from the dates mentioned or until further orders, whichever is earlier:

- (A) With effect from 30.06.2023
  - (i) Ms. Aishwarya Bhati
  - (ii) Shri Balbir Singh
  - (iii) Shri N. Venkataraman
  - (iv) Shri Suryaprakash V. Raju
- (B) With effect from 01.07.2023
  - (i) Shri K. M. Nataraj
  - (ii) Shri Vikramjit Banerjee

(Vijay Kumar Sharma) at Secretary & Legal Advisor

Joint Secretary & Legal Adviser

To,

The Manager, Government of India Press, Mayapuri, Ring Road, New Delhi.